

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/1180/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mitali Thakuria,  
District & Sessions Judge,  
Kamrup (M).

Dated Guwahati, the 18<sup>th</sup> February, 2021.

Sub:- **Restricted Holiday.**

Ref:- Letter No.DJK./Esstt./1892/E, dtd. 15.02.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 17.02.2021, has been granted.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-50/2000/1181/1 dated 18.2.2021**  
Copy to.

1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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